

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Advocate for

Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal-
	<p>OA No. 290/00430/15 with MA 290/00136/16 Date of Order : 22.07.2016</p> <p>Mr S.P. Singh, Counsel for applicant. Mr K.S. Yadav, Counsel for respondents.</p> <p>This OA was filed for quashing the order dated 07.10.2015 (Annex. A/1) passed by the respondents.</p> <p>Heard. Ld. Counsel for respondents submitted that they have withdrawn the said order.</p> <p>Ld. Counsel for applicant also concedes that the impugned order dated 07.10.2015 has already been withdrawn, therefore, he does not wish to press this OA.</p> <p>Accordingly, OA is dismissed as it has become infructuous.</p>


[Praveen Mahajan]
Administrative Member


[Dr Murtaza Ali]
Judicial Member

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